## HIGH COURT LEGAL SERVICES COMMITTEE HIGH COURT OF MEGHALAYA,SHILLONG NOTIFICATION

Dated Shillong, the 15<sup>th</sup> July,2025

No.HCM II/142/2017/Estt/66 With approval of the Hon'ble Chairman, High Court Legal Services Committee, High Court of Meghalaya, and after scrutinization, the Committee is pleased to empanel the following Advocates for acting as Legal Aid Counsel in the High Court of Meghalaya :-

1. Shri. Abhijit Medok.

- 2. Shri Apu Dey.
- 3. Smti. Cassandra Larisa Nongkhlaw.
- 4. Smti. Dasukshisha Lyngdoh Marshillong.
- 5. Smti. Doreena M.Warjri.
- 6. Smti. Kajol Gurung.
- 7. Smti. Kathie Moi S.Decruse.
- 8. Smti. Kmensimai Hilaria Lyngdoh Myrdon.
- 9. Shri. Sanjeev Chanda.
- 10. Shri. Stevie Rayner Lyngdoh.
- 11. Shri. Swapnil Deb
- 12. Smti. Archana Surana
- 13. Smti. Priya Agarwal

The High Court Legal Services Committee has full authority in selecting such Panel Lawyers/Advocates for acting as Legal Aid Counsel.

Nothing shall prevent the High Court Legal Services Committee from deleting names from the Panel after being satisfied that he/she has been neglecting his/her duties or has been conducting malpractices while performing his/her duties as Panel Lawyer.

By order,

SECRETARY HCLSC

## Memo.No.HCM II/142/2017/Estt/66-A

Copy to :-

- 1. The Registrar cum PPS To Hon'ble, the Chief Justice, High Court of Meghalaya for his Lordship's kind information.
- 2. The P.S. To Hon'ble Mr. Justice H.S Thangkhiew, Executive Chairman, Meghalaya State Legal Services Authority for his Lordship's kind information
- 3. The P.S. To Hon'ble Mr. Justice W. Diengdoh, Chairman, High Court Legal Services Committee for his Lordship's kind information.
- 4. The P.S. To Hon'ble Mr. Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya for his Lordship's kind information.
- 5. The P.A to Registrar General, High Court of Meghalaya, Shillong for kind information.
- 6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
- 7. The District & Sessions Judge cum Chairman, District Legal Services Authority Shillong/ Nongpoh/ Nongstoin/ Tura/ Williamnagar/ Jowai/ Khliehriat/ Ampati/Resubelpara/ Baghmara/ Mawkyrwat/ Mairang for kind information.
- 8. The Judge, District Council Court, KHADC/JHADC/GHADC for kind information.
- 9. The Director General of Prisons, Meghalaya, Shillong for kind information.
- 10. The President, Meghalaya High Court Bar Association, Shillong for kind information.
- 11. The Director, Printing and Stationery, Meghalaya, Shillong for publishing the notification in the next issue of the official gazette.
- 12 The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
- 13. To all the concerned Advocates for kind information.
- 14. Notice board.
- 15. Office file.